

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 6001**

TO BE ANSWERED ON THE 11th APRIL, 2017 / CHAITRA 21, 1939 (SAKA)

INFLUENCE ON YOUTH BY EXTREMIST PROPAGANDA

6001. SHRI CHANDU LAL SAHU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has observed that there is a rising trend of youth being influenced by extremist propaganda and if so, the steps taken to keep such incidents in check;

(b) the action taken on people radicalising youth through their channels and misleading them through religious means and the number of cases registered in this regard in the last one year, State-wise;

(c) whether the Government is investigating the objectionable content of speeches of a preacher, Zakir Naik and if so, the details thereof; and

(d) whether the Government has co-ordinated with Communications & IT and Information and Broadcasting Ministries to keep a check on the hate content passed through social media and television channels respectively and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per available information, the terrorist groups are trying to influence the youth mainly through social media. A close watch on such activities is kept by the Security Agencies and action against them is taken as per law, as and when required.

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(c): The Government has declared the Islamic Research Foundation (IRF) as an unlawful association under section 3(1) of Unlawful Activities (Prevention) Act, 1967 vide Gazette Notification dated 17.11.2016.

(d): A close coordination is maintained among different Ministries/Departments to keep watch on contents of social media and television channels. The programmes and advertisements are regulated as per Programme and Advertising codes prescribed under the Cable Television Network (Regulation) Act, 1995 and the rules framed there under. The Ministry of Information & Broadcasting had issued an Advisory to news and current affairs TV channels on 20.09.2013 advising them to follow the provision of the programme Code scrupulously and exercise restraint and sensitivity while reporting such incidents and refrain from telecasting any material which could ignite communal passions and create law and order problem.
